

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 20 & 21 of 2015

Dated: 14th July, 2015

In the matter of:

West Bengal State Electricity Transmission Co. Ltd.	...Appellant(s)
Versus	
West Bengal Electricity Regulatory Commission	...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **27.08.2015.**

COURT MASTER